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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S.P. murali kumar	Counsel for Respondent R2 to R-5 & R-7 to R-15 R 17 to R-21 S.P. murali kumar	
2.	K. RAMASAMY & G.V. MOHAN KUMAR	Counsel for Petitioner Counsel for Respondent 1	G.V. Mohan Anant
3.	A.M. Sridharan		

ORDER

Counsel for petitioner present. Counsel for R2 to R5, R7 to R15, R17 to R21 and Counsel for R1 are present. Counsel for petitioner sought time to submit final arguments. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)